

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 2634
TO BE ANSWERED ON 04.08.2026**

RASHTRIYA VAYOSHRI SCHEME AND DEENDAYAL DISABLED REHABILITATION SCHEME

†2634. SHRI UJJWAL RAMAN SINGH:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has conducted any evaluation of the coverage and impact of the "Rashtriya Vayoshri Yojana (RVY)" and the Deendayal Disabled Rehabilitation Scheme, if so, the details thereof;
- (b) if not, the reasons therefor; and
- (c) the number of beneficiaries of the said schemes in Uttar Pradesh including Allahabad Lok Sabha Constituency?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

(a) & (b): Yes Sir. A third-party impact evaluation of the Rashtriya Vayoshri Yojana (RVY) and the Deendayal Divyangjan Rehabilitation Scheme (DDRS) has been conducted for their appraisal.

The evaluation study has reported that RVY is exceptionally well aligned with the needs of eligible senior citizens. The Scheme has had a transformative impact on the mobility and functional independence of beneficiaries by providing assistive devices that enable them to walk independently and move around without assistance. It is particularly effective in promoting independent living and reducing reliance on caregivers for basic mobility and daily functioning.

The evaluation study of DDRS indicates that the Scheme has delivered significant outcomes in education, rehabilitation, assistive support, and livelihood inclusion. It highlights the provision of educational and therapeutic services, leading to substantial functional improvement, along with the distribution of free assistive devices that have demonstrated high usability and beneficiary satisfaction. The evaluation also notes improved livelihood linkages, strong community and parental engagement, and enhanced transparency and timeliness through the e-Anudaan digital platform. Overall, the findings reflect high beneficiary satisfaction, improved social inclusion, and an enhanced quality of life.

(c): The number of beneficiaries covered under RVY and DDRS in the State of Uttar Pradesh and the Allahabad Lok Sabha Constituency during the last three financial years is given below:

Financial Year	Uttar Pradesh (RVY)	Uttar Pradesh (DDRS)	Allahbad Lok Sabha Constituency (RVY)	Allahbad Lok Sabha Constituency (DDRS)
2023-24	21,901	3,017	-	197
2024-25	44,710	4,095	25,428	197
2025-26	56,198	2,872	1,094	268
